## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 681/2017 in O.A. No. 1346/2017

New Delhi, this the 12th day of January, 2018

# HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Virender Kumar, S/o Shri Ram Babu, Working as Material Clerk Under Deputy Chief Engineer/ C/SERD/NDLS, New Delhi.

.. Petitioner

(By Advocate: Shri R.K. Shukla)

#### Versus

- Shri V.K. Gupta,
   General Manager,
   Northern Railway Headquarter,
   Baroda House,
   New Delhi.
- 2. Shri Arun Arora,
  Divisional Railway Manager,
  Northern Railway, Delhi Div.,
  State Entry Road, Paharganj,
  New Delhi.
- 3. Shri P.K. Sanghi, Chief Administrative Officer (Construction), Northern Railway, Kashmere Gate, Delhi.
- 4. Mrs. Chhikara, Chief Personnel Officer (Construction), Northern Railway, Kashmere Gate, Delhi.

.. Respondents

(By Advocate: Shri R.N. Singh with Shri Amit Sinha)

### ORDER (ORAL)

## By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the respondents have passed a speaking order dated 12.06.2017 in compliance of the orders passed by this Tribunal.

2. Accordingly, the CP is closed and notices are discharged. However, the petitioner is at liberty to question the orders now passed by the respondents, if he is so advised, in accordance with law.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar) Member (J)

/Jyoti/